

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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Dated Shillong, the 20<sup>th</sup> October, 2020

**No.LJ(B).1/2018/80** - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Governor of Meghalaya is pleased to appoint the following Non-MCS Officers as Executive Magistrates in connection with monitoring of illegal transportation of coal as per Supreme Court/National Green Tribunal (NGT)/Government Orders for a period of 3 (three) months or until further orders.

Sl. No.	Names of Officer and Designation	Jurisdiction	To be placed with District/Sub-Division
1.	Shri R.B. Dkhar, Asstt. Executive Engineer, PWD (Rds), Ranikor	South West Khasi Hills District	Deputy Commissioner, South West Khasi Hills District, Mawkyrwat
2.	Shri D. Kyndiah, Asstt. Executive Engineer, PWD (Rds), Nonghyllam	-do-	-do-
3.	Shri C.A. Sangma, Sub Divisional Officer, PHE, Ranikor	-do-	-do-
4.	Shri A. Lyngdoh, Border Area Development Officer, Ranikor	-do-	-do-
5.	Shri S. Nongsiej, Industrial Promotion Officer, O/o DC&IC, Mawkyrwat	-do-	-do-
6.	Shri O. Mawthoh, Industrial Promotion Officer, O/o DC&IC, Mawkyrwat	-do-	-do-
7.	Shri W. Wahlang, Range Officer, Soil & Water Conservation, Ranikor	-do-	-do-
8.	Shri V. Sangma, Asstt. Research Officer, Planning, Mawkyrwat	-do-	-do-

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Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department

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Memo No.LJ(B).1/2018/80-A,  
Copy to :-

Dated Shillong, the 12<sup>th</sup> October, 2020

1. The Principal Secretary to the Govt. of Meghalaya, Forests & Environment Department for information.
2. The Deputy Commissioner, South West Khasi Hills District, Mawkyrwat, with reference to letter No. SWK/POL.62/2015/171, dt. 1.10.2020.
3. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-ordinary Gazette of the Government of Meghalaya.
4. The Director of Information & Public Relations, Meghalaya, Shillong.
5. The Personnel & A.R. (A) Department for information.
6. The DEO (Data Entry Operatory) Law (A) Department, Main Secretariat Building for uploading the Notification in the Law Department website.

By order etc.,

*Sangma*  
Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department

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As/